

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 307(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s S.G. and Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present :	Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department with Ms. Easha Kadian			
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ORDER

Present none for the Petitioner.

In the interest of justice adjourned to 17th January, 2018.

Report of the ROC is on record.

The Income Tax Department may file the objections, if any, before the next date of hearing.

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(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)